

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE & ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

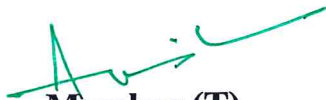
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

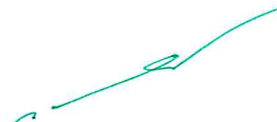
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.186/BB/2017	-	For filing addl. information as required by Registry	252(3)	Yesteam Security & Manpower Services Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	SHASHIKALA HEMANTH 9986988049	Yesteam Security & Manpower Services Pvt Ltd	Shashikala.H

ORDER

PCS for Petitioner Company is present. She reported that, Petitioner Company has furnished additional information as called for by the registry. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service in the registry. List it on 15/01/2018.


Member (T)


Member (J)